

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1221
ANSWERED ON:28.07.2015
CCTV Recordings
Kaswan Shri Rahul

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has framed any policy with regard to CCTV recording at Public places;
- (b) if so, the justification provided in this regard in the context of the Right to Privacy;
- (c) whether a person has the right to view the video footage involving his/her activities; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a): Government has not framed any policy on CCTV recording. The installation of CCTV Cameras is a security feature for the safety of public, which is done voluntarily by the private entities or on the directions of the police authorities. The security agencies also install CCTV Cameras in public places for monitoring security threats/ traffic etc.

(b): It involves no issue of privacy since CCTV recording of normal human behaviour in public places is overt surveillance and does not intrude into their private space.

(c) to (d): There is no bar/ restriction on a person wanting to see his/ her own video footage. However, such requests should be made to agencies/ entities concerned.
